

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2019.**

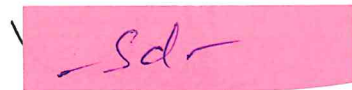
**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Amit Prabhat Deshpande, Advocate for the Petitioner		
		Ms. Aishwarya Kaushik., Mr. Aman Anand, Advocates for the Respondent.		

ORDER

Request for adjournment has been made by the Corporate Debtor on ground of the personal difficulty of their counsel. At request adjourned to 15th July, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**